

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

Pursuant to the directions of State Court Management Committee, in order to expeditious disposal of the 75 oldest cases, the following (75 oldest) cases mentioned Column No. 2, presently pending in the court of Additional District Judge-10, (Central) mentioned in Column No.1 is hereby withdrawn and assigned to the courts mentioned in Column No.4, for disposal in accordance with law, with immediate effect.

Name of Transferor Court (Column No.1)	Details of transferred cases (75 oldest cases) (Column No.2)	Name of Transferee Court (Column No.3)
Sh. Jiten Mehra, ADJ-10 (Central)	Case No. CSDJ/610164/2016, Jag Mohan Gupta Vs. Girdhari Lal Gupta, Next Date 15.09.2023	Sh. Sandeep Kr. Sharma, ADJ-02,
	Case No. CSDJ/609871/2016 Sardar N. Kripal Singh Vs. Kanwal Raj Kaur, Next Date 19.10.2023	Sh. Abhishek Srivastava ADJ-05
	Case No. CSDJ/614270/2016, Hari Kishan Vs. Jai Kishan Dass, Next Date 21.10.2023	Sh. Rajesh Malik, ADJ-06
	Case No. CSDJ/618398/2016 Smt. Usha Chhabra Vs. Krishan Lal Dutta & Ors, Next Date.11.12.2023	
	Case No. CSDJ/611158/2016, Murli Dhar Vs. Mohan Lal Jagat Ram & Ors, Next Date 21.10.2023	Ms. Vandana, ADJ-08
	Case No. CSDJ/215102/2008, Prafulla Chandra Vs. All India Institute of Medical Science, Next Date 26.10.2023	

Ahlmad of the transferor court shall send the case files/records/proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. The lists of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.

Bareekho Gupta
(BARKHA GUPTA) 19/9/23

Officiating Pr.District & Sessions Judge (HQs)
Delhi

Dated : 19 SEP 2023

No. 70372-406 /F.3(4)/Gaz/2023

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
4. The Sr.AO(J)/AO(J), Admn. Branch (I,II,III), Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The PS/Reader to undersigned.
7. The Secretaries of all Delhi Bar Association, Delhi/New Delhi.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. For uploading on Layers.

Bareekho Gupta
Officiating Pr.District & Sessions Judge (HQs)
Delhi